

Centrally Sponsored Scheme. The proposal in the prescribed proforma has not been received from the State Govt. in spite of reminder.

(c) and (d). The Government of India has also received proposals regarding Strengthening of State Fodder Seed Production Farms for production of foundation/certified seed from other States viz., Himachal Pradesh, Madhya Pradesh, Tamil Nadu, U.P., Karnataka, Manipur, Haryana, Mizoram and Punjab, which are under examination.

[*Translation*]

Movement of Foodgrains

2207. MAJ. GEN. (RETD.) BHU-
WAN CHANDRA KHAN-
DURI:

SHRI RAMESH CHENNI-
THALA:

SHRI J. CHOKKA RAO:

Will the Minister of FOOD be pleased to state:

(a) whether some States have lifted the ban on inter-State transportation of foodgrains;

(b) if so, the details thereof;

(c) the names of the State which opposed to the free movement of foodgrains; and

(d) the measures taken to ensure free movement of foodgrains?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALPNATH RAI): (a) to (d), According to the

present policy of the Central Government, the entire country is treated as a single food zone for inter-State and intra-State movement of foodgrains (wheat, paddy, levy-free rice, coarse-grains and pulses). On 26-3-93, all the State Governments/Union Territory administrations were informed of this national policy of treating the entire country as a single zone. They were requested to ensure that there were no impediments in the movement of foodgrains. They were also advised to remove statutory restrictive provisions which may be impeding the inter-State and intra-State movement of foodgrains by sending formal proposals to Government of India for obtaining prior concurrence under the Essential Commodities Act, 1955. In response to this, all except the Governments of Andhra Pradesh, Orissa, Tamil Nadu, West Bengal and Union Territory Administration of Pondicherry have informed that they have removed all movement restrictions on foodgrains. These states are being requested again to remove the existing restrictions on movement of foodgrains so as to fall in line with the national policy of free movement of foodgrains throughout the country.

[*English*]

Export of Agricultural Commodities

2208. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state the Agricultural commodities identified for export promotion and the details of estimates worked out commodity-wise during the Eighth Plan Period?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE:

CULTURE (SHRI S. KRISHNA KUMAR):
The Agricultural Commodities identified for export and the commodity-wise estimates of export worked out during Eighth Plan Period are given in the *Statement* given below:—

STATEMENT

Export of Agricultural Commodities During the Eighth Plan Period
(Rs. in crores)

Sl. No. Commodities/ Groups	Total
Agricultural & Allied Products of which	50235
1. Tea	6224
2. Coffee	1646
3. Tobacco unmanufactured & manufactured	2099
4. Oil Cakes.	5437
5. Spices.	2074
6. Cashew Kernels.	4410
7. Raw Cotton.	1600
8. Rice.	4831
9. Marine Products.	8863
10. Meat & Meat-preparations.	1503
11. Misc. Processed foods (incl. Processed fruits & Juices)	2654
12. Fruits & Vegetables	2373
13. Sugar & Mollasses.	2861
14. Not classified.	.3660

[Translation]

FCI Godowns

2209. SHRI DHARMANNA MOND-
AYYA SADUL: Will the Minister of FOOD
be pleased to state:

(a) whether FCI godown is located near Hotgi railway station;

(b) if so, the reasons for unloading the goods first at Sholapur station and then transporting it through trucks to the Hotgi godown; and

(c) the steps proposed to be taken by the Government to stop this wasteful expenditure?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Starvation in Koraput

2210. SHRI GEORGE
FERNANDES:
SHRI PARASRAM
BHARDWAJ:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a survey showed that 97 percent of the population in Koraput and 77 percent in Kalahandi suffered from starvation;

(b) if so, whether Kalahandi has become synonymous with starvation along with the neighbouring districts of Bolangir and Koraput; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRI-